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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/217/(IB)/2017
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD ✓
NAME OF THE RESPONDENT(S) : S.V. SUGARS MILLS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M.SIVAVARTHANAN	Advocate for Petitioner M.		
K. GOUTHAM KUMAR	COUNSEL FOR RESPONDENT		

ORDER

Counsels for both of the parties are present. Counsel for the Corporate Debtor submitted that the suit has been filed by the Operational Creditor before the Civil Court wherein the matter is under the process of settlement and prayed for time. At request, time is enlarged. Put up on **13.09.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)